

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2453
ANSWERED ON:18.12.2003
PILFERAGE OF OIL FROM WELLS AND REFINERIES
CHANDRA NATH SINGH;NARESH KUMAR PUGLIA;NIVEDITA MANE

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

:

- (a) whether in the absence of a proper monitoring system, theft of oil worth crores of rupees from oil wells and refineries takes place every year;
- (b) if so, the details thereof;
- (c) the officials responsible for the same; and
- (d) the concrete action taken by the Government to check such pilferages?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) & (b) : The incidents of loss of crude oil from oil wells and refineries occur due to various reasons such as theft/pilferage, leakage in pipelines and sabotage by miscreants. A proper monitoring system helps detect and check such incidents. Oil & Natural Gas Corporation Limited (ONGC) has reported that 14 such instances were detected in the year 2000, 25 during 2001 and 50 during 2002. A net loss of Rs.4.78 lakhs has been incurred by the Company due to these thefts. The Oil Public Sector Units (PSUs) in the down stream Hydrocarbon Sector have reported that there has been no instance of theft of oil/petroleum products from the refineries.